Central Administrative Tribunal Lucknow Bench Lucknow CCP No. 70/2008 in O.A. 315/2007,

This, the 20th day of August, 2009

Hon'ble Ms. Sadhna Srivastava, Member (Judicial) Hon'ble Dr. A. K. Mishra, Member (Administrative)

- 1. Udya Charan Lal aged about 48 years son of late V.P. Srivastava, R/o Plot No. 421/6, Sheo Daspur, Manduadih, Varanasi.
- 2. Chanramani Dwivedi aged about 45 years son of Sri N.D. Dwivedi, R/o Railway Quarter No. 638 H D.L.W. Varanasi.
- 3. Sunil Kumar Singh aged about 44 years son of Sri Sharda Singh R/o D-59/235-3B, Nirala Nagar, Mahmurganj, Varanasi.
- 4. Anil Kumar Dixit aged about 44 years son of late U.N. Dixit, R/o S-26/241 Kha, Gautam Vihar Colony, Merapur Bashi, Varanasi.
- 5. Pramod Narayan Upadhyay aged about 46 years son of Sri Ram Yash Upadhyaya, R/o Post Janso Ki Madahi, Chandoli.
- 6. Dharmod Lal aged about 45 years son of late Sri S.N. Johri R/o H.No. 35, Malviya State, Vijay Nagar, Kanpur Road, Lucknow.

Applicants

By Advocate: None

VERSUS

- 1. Shri V.D. Sharma, Deputy Director, Establishment (Welfare) Railway Board, Rail Bhawan, New Delhi.
- 2. Sri Chatey Ram, Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.
 Respondents.

By Advocate: Sri S. Verma

ORDER (ORAL)

By Hon'ble Ms.Sadhna Srivastava, Member (J)

This contempt petition has been filed, alleging non-compliance of order dated 27.7.2007 passed in O.A. No. 315/2007, whereby this Tribunal directed the respondents to decide the pending representation of the applicant dated 11.6.2007 by reasoned and speaking order. Show cause reply has been filed by the respondents stating therein that in compliance of the aforesaid direction, the respondents have considered the representation of the applicant and decided the same by reasoned and speaking order dated 25.11.2008 which is on record as Annexure No.C-1.

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After going through the show cause reply, we are of the opinion that the order passed by this Tribunal has already been complied with. No case for contempt is made out. CCP is dismissed. Notices issued stand discharged.

(Dr. A.K. Mishra)

Member (A)

Member (J)

HLS/-